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GOVERNMENT OF GOA
OFFICE OF THE
PRINCIPAL CHIEF CONSERVATOR OF FORESTS
FOREST DEPARTMENT
"GOA VAN BHAWAN"
ALTINHO, PANAJI, GOA 403001



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No. 10/968/FD/2022-23/03/209

Date: 15/04/2024
Chaitra 26 Saka 1946

To
Registrar General
National Green Tribunal (Principal Bench) New Delhi
Faridkot House, Copernicus Marg
New Delhi 110001
Email: judicial-ngt@gov.in

Sub: **News item titled "Forest land five times Delhi's geographical area under encroachment – Govt data shows" appearing in Deccan Herald dated 05/01/2024**

Ref: In the matter of O. A. No. 129/ 2024 before Hon'ble NGT

Sir/ Madam,

I am directed to refer to the above subject and to inform that as per the records presently available with the Office of the Principal Chief Conservator of Forests, Government of Goa, there is no encroachment reported in the notified Government forest areas in the State of Goa.

However, certain claims under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Goa Land Revenue Code have been preferred over such Government notified forest areas and the same are presently under scrutiny and examination by the concerned Committees/ relevant Authorities.

Yours faithfully,


(Aditya Madanpotra, IFS)
Dy. Conservator of Forests
Headquarters